

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1075  
ANSWERED ON:29.11.2006  
CONTAMINATED POLIO VACCINES  
Jai Prakash Shri ;Patle Shri Shishupal Natthu

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Polio Vaccines used in Polio eradication programme in the country have been found contaminated as reported in the Dainik Jagran dated November 4, 2006;
- (b) if so, the States in which such vaccines were distributed;
- (c) whether the Government has conducted any inquiry in this regard; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a): The Government of Punjab reported regarding the presence of an insect like substance in one vial of Oral Polio Vaccine of Batch No.K-042 manufactured by M/s Bharat Immunologicals & Biologicals Corporation Limited (BIBCOL), Bulandshahr, Uttar Pradesh to the Ministry of Health and Family Welfare, Government of India.

The vial was then tested by Central Drug Laboratory, Kasauli and an 'insect-like foreign material' was confirmed.

(b): Out of all the Oral Polio Vaccines supplied to different parts of the country during the current year for Routine Immunization, only one vial was found to be contaminated. The entire Batch corresponding to this vial was supplied to the State of Punjab.

(c)&(d): Immediately thereafter, the State of Punjab was informed to stop the use of the vaccines from the Batch No.K-042 and the Drug Controller General of India (DCGI) was requested to investigate the matter.

The five (5) sealed vials of the same Batch were sent to Central Drug Laboratory (CDL), Kasauli for testing and were found to be satisfactory.